GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6193 ANSWERED ON:04.05.2010 TRAINING TO POLICE PERSONNEL

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government provides annual training to the security forces and police personnel of various State Governments to deal with naxal/terrorist/internal challenges, counter chemical and biological warfare and in the handling of sophisticated weapons;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up specialised institutes/police organisations, commando training centres, Central Police Training College, Guerilla Warfare Training Centre, National Counter Terrorism Centre, Federal Police Service and Central Intelligence Training School to train personnel of State Police Forces to deal with naxal/terrorist challenges, counter chemical and biological warfare and problems of internal security;
- (d) if so, the details thereof and the time by which such institutes are likely to be set up in different States; and
- (e) the extent to which such training is likely to improve the capabilities of the police forces to prepare them for any law and order situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a)&(b): As a part of the process of capacity building of the police, the efforts of the State Governments and Union Territories are supplemented by the Central Government through training of the police personnel in India and abroad. Under the aegis of BPR&D, the Central Police Training Institutions organize training courses in relevant areas such as Counter Insurgency & Jungle Warfare, Explosive & Bomb Detection, Weapon Tactics and field crafts.
- (c)&(d): It has been decided to set up a Central Academy for Police Training (CAPT) at Bhopal and two Central Detective Training Schools(CDTS) in UP and Gujarat. A scheme has also been approved to set up 20 Counter Insurgency and Anti-Terrorism Schools in the states of Assam, Bihar, Jharkhand, Orissa and Chattisgarh to train the state police personnel in combating terrorism/naxal activities. These institutions are expected to come up during the 11th Plan period.
- (e): The CAPT will train 3750 police trainers in a year. Each of new CDTS will train about 1250 police personnel in a year in scientific methods of investigation. Each of the CIAT Schools will train about 1000-1200 police personnel in a year in counter insurgency and jungle warfare.